

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FUJIREBIO INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Fujirebio India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16/03/2017
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51909DL2017FTC314589
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	First Floor, The Great Eastern Centre, 70 Nehru Place, Behind IFCI Tower, New Delhi – 110 019
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	January 18, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Rajesh Panayanthatta First Floor, The Great Eastern Centre 70, Nehru Place, Behind IFCI Tower, New Delhi-110019 Email Id: prjlegal@gmail.com 98915-49409 IBBI/IPA-001/IP-P00479/2017-18/10867
8.	LAST DATE FOR SUBMISSION OF CLAIMS	February 17, 2021

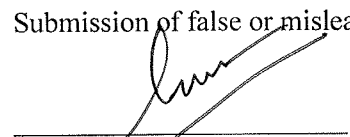
Notice is hereby given that Fujirebio India Private Limited has commenced voluntary liquidation on January 18, 2021.

The stakeholders of Fujirebio India Private Limited are hereby called upon to submit a proof of their claims, on or before February 17, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only.

All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Rajesh Panayanthatta
Liquidator
Date: January 21, 2021
Place: New Delhi